

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/525/2023 in Company Petition IB/18/2022
NAME OF THE COMPANY	Sktquad Electronics Appliances Pvt Ltd
NAME OF THE PETITIONER(S)	Evereaday Industries India Ltd
NAME OF THE RESPONDENT(S)	Sktquad Electronics Appliances Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Mr. Kanishk Kejriwal for the Operational Creditor.
Ld. Counsel Mr. Prem Kumar Pothina for the Corporate Debtor.

For hearing, **matter is adjourned to 25.06.2024 along with IA.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)